

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(18)-1138(ND)2018

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2019

NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula
Print And Pack Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Shailendra Singh and Mr. Chirag Pathor, Advocates for the
Petitioner

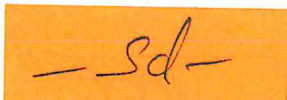
ORDER

CA 1174/2019 has been filed under Section 60(5) of the Code. Notice be effected
on the non-applicants returnable on 24th September, 2019. Dasti.

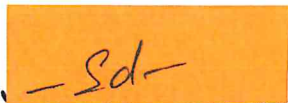
CA 1175/2019 has been filed under Section 33 of the Code praying for
liquidation. In view of an earlier application having being filed by the promoters
raising objection to rejection of the Resolution Plan, this application shall be
taken note thereafter.

Notice of this application be effected on the Ex-Directors.

To come up on the date already fixed i.e. 24th September, 2019. Dasti.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)